

SCHEDULE - II, FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s MOONRIVER RESORTS PRIVATE LIMITED

1.	Name of Corporate Debtor	M/s MOONRIVER RESORTS PVT LTD
2.	Date of incorporation of corporate debtor	14-05-2009
3.	Authority under which corporate debtor is incorporated / registered	ROC -Ernakulum
4.	Corporate identity number / limited liability identity number of corporate debtor	U55101KL2009PTC024173
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg Office-As per MCA Records M/s MOONRIVER RESORTS PVT LTD "VACHA LOFT", FLAT NO. 5, RIVER VIEW APARTMENTS, YACHT CLUB ENCLAVE, KONDURUTHY, COCHIN KL 682013 INDIA
6.	Date of Closure of Insolvency Resolution Process	15-06-2021
7.	Liquidation Commencement Date of Corporate Debtor	16-06-2021 (Order Received on 22-06-2021)
8.	Name, and Registration Number of the Insolvency Professional acting as liquidator	Mr. K T Mathew IBBI/IPA-001/IP-P-01522/2019 -2020/12464
9.	Address and E-mail of the Liquidator as Registered with the Board	Mr. K T Mathew, Kuruvanthanathu, Kolani P.O., Thodupuzha, Kerala-685608 Email- babykuruvanthanam@gmail.com
10.	Address and E-mail of the Liquidator to be used for correspondence	Mr. K T Mathew, Kuruvanthanathu, Kolani P.O., Thodupuzha, Kerala, 685608 Email- babykuruvanthanam@gmail.com
11.	Last Date for submission of claims	22-07-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal -Kochi Bench has ordered the commencement of liquidation of the **M/s MOONRIVER RESORTS PRIVATE LIMITED** on 16-06-2021.

The stakeholders of **M/s MOONRIVER RESORTS PRIVATE LIMITED** hereby called upon to submit a proof of their claims, on or before 22-07-2021, to the liquidator at the address mentioned against item 10

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Relevant Forms for Submission of claims are available at <https://ibbi.gov.in/home/downloads>

Name and Signature of the Liquidator:

Sd/- K.T. Mathew

Thodupuzha, 22/06/2021

